

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.1036/99.Dt. of Decision : 16-07-99.

K.Srinivasulu

.. Applicant.

Vs

1. The Chief Postmaster General,
A.P.Circle, Hyderabad.
2. The Asst. Postmaster General,
(S&V) O/ the CPMG,
Ap.Circle, Hyderabad.
3. The Manager,
Mail Motor Services,
Koti, Hyderabad-95.
4. The Employment Officer,
Employment Exchange,
Hyderabad.

.. Respondents.

Counsel for the applicant : Mr.J.Satya Prasad

Counsel for the respondents : Mr.P.Phaiguna Rao, Addl.CGSG.

CORAM:-

Mr V.V. Anil Kumar ; Sr. Dy. Secy.

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)


THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

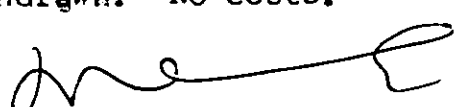
ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.J.Satya Prasad, learned counsel for the applicant.

2. The concerned letter has not been challenged. The learned counsel for the applicant submits that he will withdraw this OA and file a fresh OA challenging the concerned letter. He is permitted to do so.
3. The OA is disposed of as withdrawn. No costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 16th July, 1999.
(Dictated in the Open Court)

spr

28/7/99

1st AND IInd COURT.

COPY T.O. -

1. HON'BLE
2. HON'BLE M(A)
3. HON'BLE M(J)
4. D.R. (A)
5. SPARE

TYPED BY
CLEARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN)

THE HON'BLE MR. D. S. JAI PARAMESHWAR
MEMBER (JUDL)

Copy is

Employment Exchange
Stamp Court.

ORDER: Date. 16.7.99

ORDER / JUDGMENT

MA./RA./CP.NO

IN

DA.NO. 1036/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

(9 copies)

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केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

- 5 AUG 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH